

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2213  
ANSWERED ON:10.03.2010  
REVIEW OF SARVA SHIKSHA ABHIYAN  
Rajesh Shri M. B.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has conducted any comprehensive review of the functioning of Sarva Shiksha Abhiyan (SSA) in the country;
- (b) if so, the outcome thereof including the States which lag behind in the implementation of SSA and the reasons therefor;
- (c) there is any proposal to change the present fund sharing pattern between the Centre and the States;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Government to ensure effective implementation of SSA in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): The implementation of Sarva Shiksha Abhiyan (SSA) programme is reviewed on six monthly basis by a Joint Review Mission (JRM) comprising educational experts and representatives from the Development Partners namely World Bank, DFID and European Commission. So far Eleven JRMs have taken place. The 11th JRM, which was held between 15th and 29th January, 2010, has observed with appreciation the continued progress made towards SSA goals. The NUEPA has brought out a n Educational Development Index (EDI) based on four parameters of

- (i) access,
- (ii) infrastructure,
- (iii) teachers,
- (iv) outcomes, for the year 2008-09. On this basis States have been ranked in the area of elementary education. A statement giving the EDI ranking of States/ UTs is Annexed.

(c) & (d): The Framework for Implementation of SSA programme had provided a funding pattern of 50:50 during the 11th Plan period. However, taking into account the demand of State Governments, the Central Government had reconsidered the matter and notified the following revised funding pattern between Central Government and States for the 11th Plan:

- (i) 65:35 – during 2007-08 & 2008-09
- (ii) 60:40 – during 2009-10
- (iii) 55:45 – during 2010-2011
- (iv) 50:50 – during 2011-12 and thereafter

In respect of the North Eastern (NE) States, the sharing pattern is in the 90:10 ratio after taking into account the Central share sourced from the 10% earmarked funds for the NE States in the SSA's Central Budget. There is no proposal to revise the sharing pattern under SSA.

(e) For effective implementation of SSA, a rigorous monitoring system has been put in place, which includes inter-alia, submission of monthly/ quarterly progress reports and periodic review meetings by States, field level monitoring through reputed institutes of social sciences and university departments of education, a s also independent review missions on programme progress. In addition, statutory and independent annual financial audits and concurrent financial reviews are conducted under SSA.